

GOVERNMENT OF INDIA
MINISTRY OF PORTS, SHIPPING AND WATERWAYS

RAJYA SABHA
UNSTARRED QUESTION NO. 1112
ANSWERED ON 28.07.2026

PROPOSAL FOR A VIZHINJAM-CENTRIC KERALA MARITIME ECONOMIC REGION

1112. SMT. JEBI MATHER HISHAM:

Will the Minister of PORTS, SHIPPING AND WATERWAYS be pleased to state:

- (a) whether Kerala's memorandum seeking a Vizhinjamcentric Kerala maritime economic region has been received and examined, and the status thereof;
- (b) whether support is proposed under PM Gati Shakti, Sagarmala, the National Logistics Policy, Blue Economy initiatives and Maritime Amrit Kaal Vision 2047, if so, the details thereof;
- (c) the details of the financial, policy and institutional support proposed;
- (d) whether the proposal to integrate Vizhinjam with Cochin Port, National Waterway-3, minor ports and Kerala's four international airports as a unified multimodal network has been examined, if so, the details thereof; and
- (e) the projects approved, if any, and the timeline fixed for implementation?

ANSWER

MINISTER OF PORTS, SHIPPING AND WATERWAYS
(SHRI SARBANANDA SONOWAL)

(a) to (e) Yes. The Memorandum from the Hon'ble Chief Minister of Kerala seeking the development of a Vizhinjam-centric Kerala Maritime Economic Region (KMER) has been received. It seeks support under various Government of India initiatives, including PM Gati Shakti, Sagarmala, National Logistics Policy, Blue Economy initiatives and Maritime Amrit Kaal Vision 2047, for projects such as last-mile rail connectivity to Vizhinjam and development of logistics and seafood processing infrastructure. It also seeks financial, policy and institutional support through Government assistance, multilateral financing and Public-Private Partnership (PPP) mode.

It envisages integration of Vizhinjam International Seaport with Cochin Port, National Waterway-3, Kerala's non-major ports, the State's four international airports and the national road and rail network as an integrated multimodal logistics network.

The Memorandum does not contain any feasibility study, techno-economic report or Detailed Project Report (DPR) in respect of specified projects which is a prerequisite for assessing the technical and financial viability of projects and for its appraisal by the competent authority. Therefore it is not possible to give specific commitment for financial support or timelines at this stage.
